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Title: Need to review the decision of providing financial assistance to the factories in Uttar Pradesh, Haryana, Punjab and Uttaranchal from the Sugar Development Fund- Laid.

SHRI SADASHIVRAO DADOBA MANDLIK (KOLHAPUR) : Sir, the Government have took a decision to allocate Rs. 609 crores to sugar factories in U.P., Punjab and Uttaranchal to meet the gap between Statutory Minimum Price and Actual Price paid by sugar factories to the cane growers from Sugar Development Fund. The above allocation of said grant is not in conformity with rules which stipulate that SDF will be used only for technology upgradation, export and long-term development need of sugar industry as a whole in the country and not for a particular region. If Northern Region, sugar factories are not doing well, they themselves are responsible for the same, since the SDF is contributed by all sugar industries by contributing Rs.14 per quintal of sugar.

I, therefore, request the Union Government to stop the allocation of Rs.609 crores immediately.